

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 8th February, 2018

No. LJ (B) 4/2018/64 – The Governor of Meghalaya to pleased to denotify the appointment of the following Non-MCS officers as Executive Magistrates with immediate effect.

Names of the Officers.

1. K.Mawa, SE PWD (B), Circle Division
 2. Phuhkyrhai Kharkongor, Asstt. Dir. Agriculture
 3. P.L.Nongbri, Jt. Director, PIO
 4. A.G.Mathuram, IFS, DFO, Wildlife Division
 5. Shri C.Manjunatha, DFO, IFS, Social Forestry
 6. Shri B.Wahlang, DFO, IFS, Social Forestry
 7. Shri E.Lamare, EE, PHE GSWS Div –I
 8. A.Lyngkhoi, SE, PHE, Rural Circle.
 9. Shri D.Marbaniang, EE, PHE, S&D Division
 10. Shri C.Marngar, EE, PHE, Electrical Division
 11. Smti Saralin Basaiaiwmoit, SDO, TC, CE, Water Resources
 12. Shri J.H.Suchiang, Supt of Fisheries.
 13. Bansan Thangkhiew, PWD, Architect.
 14. Shri James Lakiang, CE, State Sports Council
 15. Lam Suting, SE, Water Resources
 16. Danny Pariat, AE, State Sports Council
 17. Shri M.Sun, AS & WCO, Shillong Cash Crop Division, Polo.
 18. Shri Kyrmen Shylla, Asst. Architect, O/o EE, PWD (B).
- } LJ(B) 4/2018/19
Dated 16.1.2018
- } LJ(B) 4/2018/26,
Dated 18.01.2018
- } LJ(B) 4/2018/32,
Dated.30.01.2018



(E.M.Donn)

Joint Secretary to the Govt of Meghalaya,
Law (B) Department

Memo No. LJ (B) 4/2018/64-A, Dated Shillong, the 8th February, 2018
Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
2. The Chief Election Officer, Meghalaya, Shillong
3. The Deputy Commissioner, East Khasi Hills District, Shillong with a request to circulate to all officers concerned. This has a reference to No. SHEL.V/32/2017/125, dated 05.02.2018
4. Personnel & A.R (A) Department
5. Election Department
6. Director of Information and Public Relation, Shillong
7. Data Entry Operator (DEO) Law (A) Department for uploading the Notification in the Law Department website.

By Order etc,


Joint Secretary to the Govt of Meghalaya,
Law (B) Department